

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.08.2022** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins) No 308/2022 & IA No 647/2022	Kalisp Realty Private Limited VS Frontline Printers Private Limited	Roshan Atiq M	
2.	Company Appeal(AT)(Ins) No 310/2022 & IA No 649,650/2022	Maharashtra Seamless Ltd VS V. Venkatachalam	Thriyambak J Kannan	
3.	Company Appeal(AT)(Ins) No 314/2022 & IA No 665/2022	Archana Ashok Prop Karmik Infra VS Ozone Urbana Infra Developers Pvt Ltd	Ranjana G	
4.	Company Appeal(AT) No 57/2022	Dr. Vandana Parvez VS Kotak Mahindra Trusteeship Services limited	Dr. Vandana Parvez Party in person	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp. App (AT)(CH)(Ins) No. 23/2022 & IA No. 48/2022	Nish Elgha Technologies P Ltd Vs Hindustan Newsprint Ltd &Anr	Sandeep Gopalakrishnan	Notice Served on R2-05/03/2022 Notice Returned on R1-14/03/2022(No such Addressee)
6.	Comp App (AT) (CH) (Ins) No. 143/2021	Narmada Cleantech V Merchem Limited &anr	Abhishek Mehta Charu Mathur	Ravi Rajagopalan R1 Ravindra Beleyur R2
7.	Comp App (AT)(CH)(Ins) No. 25/2022	V. Duraisamy IRP V Jeyapriya Fruits and Vegetables Commission Agent & 3 Ors	D. EbenezarInbaraj B. Thilak Narayanan	

8.	Comp App (AT)(CH) No. 22/2022 & IA.No.231,232,/2022	Ravindranath GE Medical Associates Pvt V Dr.Ravindranathkancherla and ors	Arun Karthik Mohan	T.K.Bhaskar-R1
9.	Comp App (AT)(CH) No. 23/2022 & IA.No.233,234 /2022	Gleneagles Development Pvt Ltd V Dr.Ravindranathkancherla and ors	Arun Karthik Mohan	T.K.Bhaskar-R1
10.	Comp App (AT)(CH)(Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others WITH	Dr. B. Manoj Kumar	TSN Raja R1 Som Raj Choudhury R2 Shabbeer Ahmed V. Anness R3
11.	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	AmaravathiTextils Private Limited Vs VBC Industries Limited & others WITH	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Anness – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini R3
12.	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others WITH	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini- R2 Sumesh Dhawan

				VatsalaKal (For Prudent ARC ltd)
13.	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	MutyalaBabu Katta and 62 others Vs VBC Industries Limited & 2 Other	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa R1(RP) Som Raj Choudhury R2 Shabbeer Ahmed R3
14.	Comp App (AT)(CH)(Ins) No. 304/2021 & IA No. 642 & 643/2021	The Assistant Commissioner of Central Tax V Shri. T.S.N. Raja RP &Anr	Raj Kumar Jhabakh	TSN Raja RP
15.	Comp App (AT)(CH)(Ins) No. 195/2021	Upendra Kumar Agarwal Suspended Director of Surya Towers V State Bank of India &anr WITH	S. Rajagopalan	Vidhya Lakshmi Vipin R1 AMR Bhavani R2
16.	Comp. App (AT)(CH)(Ins) No. 287/2021 & IA No. 615/2021	Shri Siva NagarajaTaduvai @ TSN Raja RP V Upender Kumar Agarwal & 2Ors WITH	Amir Bavani	S.Rajagopalan R1 Notice served on R2,R3-18/12/2021
17.	Comp. App (AT)(CH)(Ins) No. 288/2021 & IA No. 616/2021	Shri Siva NagarajaTaduvai @ TSN Raja RP V Rithesh Kumar Agarwal & 2Ors	Amir Bavani	S.Rajagopalan R1 R3 Notice served on 18/12/2021

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
18.	TA (AT) No.44/2021 In Company Appeal (AT) (INS) No. 328 of 2020) (IA NO 8/2022, IA NO 9/2022)	Vinod Kothari V State Bank of India & Anr.	Kartik Malhotra	Sumesh Dhawan, Vatsala Kak, Ankita Bajpai for R1, Lily Francis for RP/R2

Copy to:**By the order of Hon'ble Member (J)
(Chennai Bench)****1. Notice Board****2. Website: www.nclat.nic.in****For Assistance,****1. Asst Registrar -PH No.: 044-2888 0504****2. For VC Link - nclatchennai@gmail.com**